

**IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 222**  
**Appeal No-127/ND/2021**

**IN THE MATTER OF:**

**Dr. Er. Rajainderr Jaina, LordBuilders Pvt. ... Applicant/Petitioner Ltd.**

**Versus**

**ROC ... Respondent**

**Under Section: 252(3) of Comp. Act.**

**Order delivered on 15.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH,**

**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Respondent : Adv. Sangeeta Jain for R-2**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent No. 2 is present physically. Pleadings are already completed.

List the matter before Regular Bench on 06.08.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)  
MEMBER (J)**